

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING: INDORE

Miscellaneous Application No.201/00128/2019
(in O.A. No.201/330/2017)

Indore, this Monday, the 11th day of March, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Union of India and others **-Applicants**

(By Advocate –**Shri Kshitij Vyas**)

V e r s u s

Smt. Margaret Mathai
W/o Shri P.C. Mathai,
Aged 54 years,
Nurse/D R/o D-9 RRCAT Colony
Sukhniwas PO RRCAT
Indore 452013 (M.P.)

- Respondents

(By Advocate –**Shri P.J. Mehta**)

O R D E R (Oral)
By Ramesh Singh Thakur, JM:-

This M.A. has been filed by the respondent-department for seeking extension of time to implement the order dated 09.08.2017 passed by this Tribunal in O.A. No. 201/330/2017.

2. Learned counsel for the applicants (respondents in O.A.) has already approached the Hon'ble High Court of Madhya Pradesh Bench at Indore by filing M.P. No.6048 of 2018 and the Hon'ble High Court has already issued notice to the other side.

3. Learned counsel for the respondent (applicant in O.A.) has admitted that they have received the notice and have also filed reply before the Hon'ble High Court.

4. Accordingly, we do not find any reason to allow this applicant.

5. Resultantly, the M.A. is dismissed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

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